Supp. List. 01
Sr. No. 01
Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Cr1) No. 193/2019

Mushtaq Ahmad Mir

.... Petitioner/Applicant(s)

Through:-

Mr. Wajid Haseeb, Advocate

(through video conference)

V/s

State of J&K and another

.....Respondent/Non-applicant(s)

Through:- Mr. Sajad Ashraf, GA

(through video conference)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

ANNU & KASHNIP

Heard.

Reserved.

(Sindhu Sharma) Judge

SRINAGAR 23.06.2020

SUNIL-II